

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GRACIOUS
INNOVATIVE PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	GRACIOUS INNOVATIVE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/03/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Company Act 2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93090WB2008PTC123765
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	100/75 Bhagawati Colony, Flat No. B Jessore Road, DUM DUM Kolkata WB 700074 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31/01/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Santanu Bhattacharjee IBBI REG NO: - . IBBI/PA-001/IP- P01141/2018-19/11868 Address: N-527, Diamond Heritage, 16 Strand Road Kolkata-700001 Mob: 9836943067, Mail: neeljanai@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	02/03/2022

Notice is hereby given that the GRACIOUS INNOVATIVE PRIVATE LIMITED has commenced voluntary liquidation on 31/01/2022.

The stakeholders of GRACIOUS INNOVATIVE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 02nd day of March 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date- 01/02/2022
Place - Kolkata



Santanu Bhattacharjee
Santanu Bhattacharjee
Liquidator
Reg No. - IBBI/PA-001/IP-P01141/2018-19/11868
For GRACIOUS INNOVATIVE PRIVATE LIMITED